

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA No 1-5 In Petition(s) for Special Leave to Appeal(Civil)..CC.4799/2004

(From the judgement and order dated 09/04/2004 in DBCRA 5097/03
filed in DB Civil Writ Petition No.3241/98 of The HIGH COURT OF
RAJASTHAN AT JODHPUR)

MANGI LAL & ORS.

Petitioner (s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for permission to file SLP)

Date : 31/05/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL (Vacation Bench)
HON'BLE MR. JUSTICE B.N. AGRAWALFor Petitioner (s) Mr.Pallav Shishodia,Adv.
Mr. D.N. Mishra,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

The permission to SLP is rejected.

(USHA BHARDWAJ)
P.S. TO REGISTRAR(MADHU SAXENA)
COURT MASTER